

Corporation for acquisition of 10 deep sea fishing trawlers and a mother ship. The proposal was examined and the State Government was requested to ask the Andhra Pradesh Fisheries Corporation to submit an application on the prescribed form.

Finalisation of Cases regarding Merit-cum-Means Scholarships

7191. SHRI RAM PUJAN PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given on 28 April, 1988 to Unstarred Question No. 8787 regarding Merit-cum-Means Scholarships and state:

(a) whether the cases for award of scholarships have since been finalised by the Delhi Administration;

(b) if not, the reasons for delay;

(c) if the cases have been finalised, whether the scholarship amount has been paid to the awardees; and

(d) if not, the time by which the scholarship amount will be paid to the awardees?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) In view of (a) above, question does not arise.

(c) The amount has since been drawn and the process to get the Bank draft prepared in favour of the awardees, has since been started.

(d) The scholarship amount will be paid before the schools close for summer vacation.

Appointment to the Posts of Principals In Delhi Administration Schools

7192. SHRI PURAN CHANDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in Delhi Administration Schools promotion to the Post of the Principal is made purely on ad hoc basis;

(b) whether in such promotions Union Public Service Commission is not consulted;

(c) whether such promotions are done on seniority basis;

(d) whether for such promotions Post Graduate Teachers/Vice Principals were not promoted whose ACRs were adverse; and

(e) such persons who had not been promoted due to their adverse ACRs?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) Ad hoc promotions are not made in consultation with the Union Public Service Commission.

(c) These ad-hoc promotions have been made on seniority-cum-fitness basis.

(d) and (e). As informed by Delhi Administration, no one has been superceeded in *ad hoc* promotions in 1988 due to adverse confidential reports.

World Bank Aid for Drinking Water Projects

7193. SHRI KATURI NARAYANA SWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount given by the World Bank for drinking water projects in Andhra Pradesh during the years 1986 to 1988, year-wise and funds provided under the National Water Management Project during the same period;

(b) whether Government have finalised the proposal submitted by Government of Andhra Pradesh in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) There is at present no on-going drinking water supply project in Andhra Pradesh with World Bank Assistance. The World Bank have extended a credit of \$ 114 million for National Water Management Project which is a multi-state project under implementation in Tamil Nadu, Karnataka, Andhra Pradesh and Maharashtra. No specific allocation has been made for Andhra Pradesh whose share would be with references to eligible expenditure on agreed components.

(b) and (c). The revised "Hyderabad

Water Supply and Sanitation Project" at the revised estimated cost of Rs. 220.39 crores submitted by the Government of Andhra Pradesh is under technical scrutiny in Ministry of Urban Development.

Scheme for Drinking Water Facilities in Kerala

7195. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any scheme for providing drinking water facilities in Kerala is pending clearance with the Union Government;

(b) if so, the details thereof; and

(c) when the scheme is expected to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) Yes, Sir.

(b) The details of the schemes are as under:

<i>S. No.</i>	<i>Name of Scheme</i>	<i>Estm. Cost (Rs. Lakhs)</i>
1.	Piped Water Supply Scheme to Pothankad villages	57.10
2.	Piped Water Supply Scheme to Rajakkad village	81.46

(c) The State Government has been advised to modify the schemes in certain aspects. The revised schemes are awaited.

[*Translation*]

Mid Day Meal Scheme

7196. SHRI BALWANT SINGH RAMOOWALIA:
SHRI S. M. GURADDI:

SHRI DINESH GOSWAMI:
SHRI G.S. BASAVARAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have accepted the proposal to provide mid-day meals to school children throughout the country;